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RESERVED.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (T.A.) No. 82 of 1987.

(Civil Misc. Writ Petition No. 10881 of 1984)

Sri Subhash Chandra Petitioner.

Versus

The Divisional Railway Manager,
Northern Railway, New Delhi &
others Respondents.

Connected with

Registration (T.A.) No. 116 of 1987.

(Civil Misc. Writ Petition No. 10890 of 1984)

Sri Satish Chandra Petitioner.

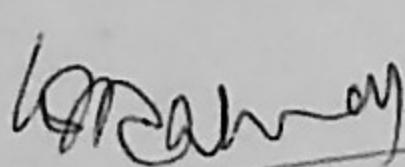
Versus

The Divisional Railway Manager,
Northern Railway, New Delhi &
others Respondents.

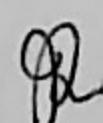
Hon'ble Justice K. Nath, V.C.
Hon'ble K.J. Raman, A.M.

(Delivered by Hon. K.J. Raman, A.M.)

For judgment see our judgment of date passed in connected Registration (T.A.) No. 116 of 1987, Sri Satish Chandra v. D.R.M., Northern Railway, New Delhi & others.



MEMBER (A).



VICE-CHAIRMAN.

Dated: January 15, 1990.
PG.